

25.04.2025

R-1

REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

CLICK HERE TO JOIN VC

<https://dhcchiefcourt.webex.com/meet/TheChiefJusticeCourt>

MEETING NO. 25130564759

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Courtmasterdbone@gmail.com

courtmaster253@gmail.com

REGULAR MATTERS

1. W.P. (C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH
2. FAO (COMM) 29/2022 CM APPL. 8304/2022 CM APPL. 8305/2022	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LTD.	PRAVEEN AGRAWAL, S S SASTRY
3. FAO (COMM) 36/2022 CM APPL. 11304/2022	HEMANT SINGH Vs. GRANT THORNTON INDIA LLP	JAI GUPTA, AMBAR QAMARUDDIN
4. FAO (COMM) 47/2022 CM APPL. 15362/2022	UNION OF INDIA Vs. M/S ARORA CONSTRUCTIONS COMPANY PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ, AADITYA VIJAY KUMAR
5. RFA (COMM) 5/2022 CM APPL. 23078/2022 CM APPL. 6597/2022 WITH RFA (COMM) 55/2022	KALINDEE VNC JV & ORS. Vs. ENPEECON	D&V LEGAL, MANBHAR MITTAL
6. RFA (COMM) 55/2022 CM APPL. 37484/2022 CM APPL. 37485/2022	ENPEECON Vs. KALINDEE VNC JV & ORS.	MANBHAR MITTAL, D&V LEGAL

25.04.2025

R-2

REGULAR MATTER

7. RFA (COMM) 11/2022 CM APPL. 11696/2022 CM APPL. 11699/2022 CM APPL. 56311/2023	SUBHASH DIWAN Vs. MS DEVRAHA COMMUNICATIONS LIMITED	GURJEET SINGH, BARINDER SINGH MALIK
8. RFA (COMM) 42/2022	CMI LIMITED Vs. LADHU RAM AND SONS & ORS.	RAM SHANKAR, MOHIT SETH, SWECHCHA MISHRA

COURT NO. 37
DIVISION BENCH-II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

REGULAR MATTERS

1A RFA (COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR. (SUB. TO OVERNIGHT PART HEARD)	SUMIT KUMAR SHUKLA, GAUTAM SWARUP
1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA, J.R. GOEL, SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN, NEHA TANDON, B.S. SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC INDIA P	M S SYALI, S AGGARWAL
3. ITA 1012/2005	COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR. ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA, YASHRAJ SINGH, KARAN KHANNA, P L BANSAL, VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL

25.04.2025

R-3

REGULAR MATTER

7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL (TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA, JITENDER SAINI
10. ITA 1162/2005---- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, M P RASTOGI, K N AHUJA, D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAHNEY, M P RASTOGI, K N AHUJA
14. ITA 1168/2005----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, D M SAHNEY, K N AHUJA, J R GOEL, M P RASTOGI

—

25.04.2025

R-4

REGULAR MATTER

COURT NO. 38

DIVISION BENCH- III

HON'BLE MS. JUSTICE PRATHIBA M. SINGH

HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

CLICK HERE FOR VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6>

Meeting No. 1669 92 0249

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

courtmaster@pmsingh.in

mahendra.kadian@dhc.nic.in

18 LPA 435/2006-----FOR 7.7.2025,19 LPA 151/2008-----FOR 11.7.2025,20 LPA 743/2008-----FOR 14.7.2025,
21 LPA 94/2009-----FOR 23.5.2025

LPA 106/2009---FOR 4.8.2025,LPA 283/2009-----FOR 15.7.2025,LPA 596/2009-----FOR 9.7.2025
LPA 658/2009----D.O.

REGULAR MATTERS

1. W.P. (C) 21421/2005 W.P. (C) 21422-21423/2005	SANDEEP KHURANA & ORS. Vs. GOVT. OF N.C.T. OF DELHI & ANR	MR.SONDHI NARULA DALAL,MR. SANJEEV NARULA,SATYAKAM
2. W.P. (C) 8217/2006 CM APPL. 6071/2006	T.K.A.PADMANABHAN Vs. UOI &ORS.	PET.IN-PERSON,MANU MRIDUL,RAGHUPATHY RAMACHANDRAN
3. W.P. (C) 15031/2006 CM APPL. 11931/2006 WITH W.P. (C) 13676/2006	MINISTRY OF RAILWAYS Vs. THE ASSESSING AUTHORITY & ORS.	NEERA GUPTA,R.A. IYER,RAJ BATRA,KISHAN KUMAR
4. W.P. (C) 16454/2006	SHARP BUSINESS SYSTEMS INDIA L Vs. UOI & ANR	J.K.MITTAL,SACHIN PURI,SUNIL UPADHYAY,SONIA SHARMA
5. W.P. (C) 16714/2006----- WITH W.P. (C) 1049/2007 	M/S TIRATH RAM SHAH CHARITABLE Vs. COMMISSIONER OF VALUE ADDED TAX	MR. A.C.CHAWLA,MR. RAJ BATRA,SANJOY GHOSE
6 . W.P. (C) 1049/2007 WITH W.P. (C) 16714/2006 	ESCORTS HEART INSTITUTE & RES. Vs. THE COMMISSIONER OF TRADE & TAX	PRADEEP JAIN,H.L. TENEJA

25.04.2025

R-5

REGULAR MATTER

7 . W.P. (C) 3955/2007----- WITH W.P. (C) 16714/2006	INDRAPRASTHA MEDICAL COORP. LT Vs. COMMISSIONER OF TRADE & TAX &	MR. PRADEEP JAIN,MR. H.L. TANEJA
8. ST.REF. 1/2007	CASSETTE SHOPPE Vs. COMMISSIONER OF SALES TAX E.,RAJESH MAHNA DELHI	RANDHIR CHAWLA,ABHAR
9 . W.P. (C) 3184/2007 CM APPL. 5989/2007 WITH W.P. (C) 4217/2007	BHARAT BHUSHAN SURI Vs. UOI & ANR.	MR.J.K.MITTAL,MS. ANJANA GOSAIN,MR. SUNIL UPADHYAY,MR. K.K. AGGARWAL,HARPREET SINGH,RAGHUPATHY RAMACHANDRAN
10. W.P. (C) 4217/2007	BAJAJ CAPITAL LTD. Vs. UOI & ANR	J.K.MITTAL,ANJANA GOSAIN,MR. KAILASH AGGARWAL
11 ST.APPL. 14/2008	COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA,BINA GUPTA
12. W.P. (C) 8800/2008	M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER , TRADE & TAXES DEPT.	S.K. SARWAL,RAJESH MAHNA
13 LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF DELHI & ORS	ANJALI K VARMA,ARUNA TIKU
14 LPA 745/2010 CM APPL. 18680/2010 WITH LPA 744/2010	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	ANJALI K VARMA,ANJUM JAVED
15 LPA 794/2010 CM APPL. 19933/2010 WITH W.P. (C) 6929/2009	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	NIRAJ GUPTA
16 W.P. (C) 6929/2009----- WITH LPA 744/2010	UNITED SPIRITS LTD. Vs. THE GOVT. OF NCT OF DELHI & ORS.	ANJALI K. VARMA,ANJUM JAVED
17. W.P. (C) 7058/2009	M/S VARDHMAN PROPERTIES LTD. Vs. THE VALUE ADDES TAX OFFICER & ORS.	A.C. CHAWLA,H.L. TANEJA,SANA ANSARI

25.04.2025

R-6

REGULAR MATTER

COURT NO. 42
DIVISION BENCH-IV
HON'BLE MR. JUSTICE NAVIN CHAWLA
HON'BLE MS. JUSTICE RENU BHATNAGAR

Click below to join the VC:

<https://delhihighcourt.webex.com/join/dhcecourtvc5>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

REGULAR MATTERS

1. EFA(OS) 19/2013----- CM APPL. 1462/2020 WITH EFA(OS) 21/2013 (SUB. TO OVERNIGHT PART HEARD)	VINOD KHANNA & ORS Vs. N P S BHANDARI & ANR	AB & CO,KAJAL CHANDRA,RAJENDER KUMAR AGGARWAL
2. EFA(OS) 21/2013 CM APPL. 18371/2018 CM APPL. 1464/2020 (SUB. TO OVERNIGHT PART HEARD)	SHRI P D KHANNA (DECEASED) THR LRS Vs. SHRI L R KHANNA (DECEASED) THR LRS & ORS	VIKRAM NANDRAJOG,AMIT CHAWLA,KAJAL CHANDRA,RAJESH MANCHANDA,RAJENDER KUMAR AGGARWAL
3. EFA(OS) 24/2013----- CM APPL. 1454/2020 (SUB. TO OVERNIGHT PART HEARD)	MR Y P KHANNA(D) THR LRS & ORS Vs. MR N P S BHANDARI & ORS	DEEPAK TYAGI,KAJAL CHANDRA,RAJENDER KUMAR AGGARWAL
4 MAT.APP. 75/2011 IST 5 CASES	KASHI PRASAD Vs. MADHU	BASANT K GUPTA,AJAY KUMAR UPADHYAY,CHIRAG JAMWAL
5. W.P. (C) 6742/2003	PARKASH CHAND Vs. GOVT.OF NCT OF DELHI & ORS.	SHYAMBABU,PANKAJ KUMAR, JK CHOUDHARY,ADITYA MOHAN
6. W.P. (C) 6750/2003	PRABHU DAYAL Vs. CP & ORS.	ANIL SINGAL,MK BHARDWAJ,ADITYA MADAN,SUJATA KASHYAP, ANUJ AGGARWAL
7. W.P. (C) 7354/2003	P.S.CHANDEL	S.K.SINHA,U.HAZARIKA,

25.04.2025

R-7

REGULAR MATTER

CM APPL. 57476/2023	Vs. UOI & ORS.	MUKUL SINGH,AMIT GUPTA, RAHUL SHARMA,ANIL NAG, MUKUL SINGH
8. W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	D.K.RUSTAGI,RAHUL SHARMA, R.V.SINHA,A. DASGUPTA, ANIL NAG,PRAG CHAWLA, VINIT C.SHARMA
9. W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.N. KUMAR,SUNIL GAUTAM,JAGJIT SINGH
10 W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	S.K.RUNGTA,M.L.SHARMA, ASHWANI BHARDWAJ
11 W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	SANJAY KR.DAS,S.NIJJIN,SANJAY JAIN,RUCHI JAIN
12 W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	R.V.SINHA,GARIMA SACHEDEVA,PRATIMA NAIN LAKRA, PRASHANTI PRASAD,POONAM SINGH,AMRITA PRAKASH,
13 W.P. (C) 17658/2004 W.P. (C) 17659-17660/2004 CM APPL. 13237/2004 WITH W.P. (C) 1786/2004	THE UOI & ORS. Vs. BADRI PRASAD PRAJAPATI	A.K.BHARDWAJ,PRASHATI PRASAD,DEEPTI,R.V.SINHA,REKHA PALLI,POONAM SINGH,AMRITA PRAKASH
14. W.P. (C) 1786/2004----- CM APPL. 1527/2004 CM APPL. 3716/2004 WITH W.P. (C) 17658/2004	UOI Vs. V.P.SHARMA	B.K.BERERA,PRASHANTI PRASAD,A.K. BHARDWAJ

COURT NO. 05

DIVISION BENCH-V

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

To join hearing please click the link given below:-

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

25.04.2025

R-8

REGULAR MATTER

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

vikram.224@dhc.nic.in

REGULAR MATTERS

W.P. (C) 13193/2009, W.P. (C) 47/2010-----FOR 17.4.2025 IN ANM SUPPL., LPA 316/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 817/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 3440/2010, W.P. (C) 4512/2010-----FOR 22.4.2025 IN ANM SUPPL., W.P. (C) 5984/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 6430/2010, W.P. (C) 7685/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 7227/2010-----FOR 24.4.2025 IN ANM SUPPL.

REGULAR MATTERS

1. LPA 746/2011	EVENT & ENTERTAINMENT MANAGEMENT ASSOCIATION Vs. UNION OF INDIA & ORS	KG BANSAL, GEETANJALI, HIMANSHU BAGA, SUMEET PUSHKARNA
2. LPA 654/2012 CM APPL. 16854/2012 CM APPL. 16856/2012	UV ENTERPRISES Vs. NEW BHARAT RICE MILLS	KG BANSAL, AASTHA DHAWAN
3. W.P. (C) 298/2011	RAM NARAIN SINGH Vs. UOI AND ORS	ABHISTH KUMAR, ABHISHEK KUMAR
4. W.P. (C) 397/2011	PRITAM DAS Vs. UOI AND ORS	SHAKEEL AHMED, , ABHIMANYU KUMAR
5. W.P. (C) 3838/2011	POONAM CHOPRA Vs. UNION OF INDIA & ORS.	SHREE PRAKASH SINHA, SOUNAK SITIMAYA DAS
6. W.P. (C) 2598/2012	CHANDRA MOHAN, SI/RT & ORS Vs. UNION OF INDIA & ORS	HD SHARMA, , R. RAVICHANDRAN
7. W.P. (C) 5756/2012	RAJESHWAR SINGH Vs. UNION OF INDIA AND ORS	
8. W.P. (C) 6145/2012	PARAMJIT SINGH SALARIA AND ORS Vs. UNION OF INDIA AND ANR	JABAR SINGH
9. W.P. (C) 6196/2012	SURAJ JAISWAL AND ORS Vs. UNION OF INDIA AND ORS	
10. W.P. (C) 7593/2012	EX. CONST. SHRIPAL (SINCE DECEASED, THROUGH LR'S) Vs. UOI & ANR	SK VASHISTHA

25.04.2025

R-9

REGULAR MATTER

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc13>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pankaj.shukla@dhc.nic.in

REGULAR MATTERS

- | | | |
|---|---|---|
| 1 . CRL.A. 269/2002
CRL.M.A. 982/2002 | BANARSI DASS
Vs. STATE GOVT.L OF N.C.T. OF
DELH | J.M.KALIA,AKSHAY BIPIN,R.D.
JOLLY,RAVINDER CHADHA |
| Other Case filed against same P.S.-FIR No. : (SULTAN PURI-736/1998)
CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018)
CRL.A. P.S.-FIR No. : (SULTAN PURI-736/1998) | | |
| 2. CRL.A. 337/2003 | SATBIR SINGH
Vs. STATE | RAJESH MAHAJAN/JAIL 1,
RAVINDER CHADHA,V.K.
RAINA/ROHINI JAIL,RAVINDER
CHADHA |
| P.S.-FIR No. : (JAFFARPUR KALAN-40/2000) | | |
| 3. CRL.A. 422/2002 | KAILASH SINGH
Vs. STATE | RAVINDER CHADHA,SUMEET
VERMA,AKSHAY BIPIN,MR. ANIL
SONI,MR.RAJESH MAHAJAN/JAIL
2,THR. ROHINI JAIL,MR.V.K.
RAINA,MR.FATEH CHAND GIRI/J-2 |
| Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)
CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998) | | |
| 4. CRL.A. 942/2002 | STATE (GOVT. OF NCT OF DELHI)
Vs. RAM KUMAR & ANR. | SEEMA GULATI,MUKTA
GUPTA,RAJEEV NASEEM |
| CRL.A. P.S.-FIR No. : (DABRI-49/92) | | |
| 5. CRL.A. 341/2003-----
WITH CRL.A. 347./2003
CRL.A. 387./2003
CRL.A. 396./2003 | NASIR AHMAD
Vs. STATE | R.M.TUFAIL & CO.,RAVINDER
CHADHA,SUMEET VERMA |

25.04.2025

R-10

REGULAR MATTER

CRL.A. 508./2003 |

CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)

CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)

CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)

CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

6.	CRL.A. 347/2003		JAGJIT SINGH	K.B.ANDLEY & CO.,RAVINDER
	WITH CRL.A. 387./2003		Vs. STATE OF DELHI	CHADHA, RAVINDER
	CRL.A. 396./2003			CHADHA,RAVINDER CHADHA,
	CRL.A. 554./2003			SUMEET VERMA, M.L.
	CRL.A. 508./2003			YADAV,B.S.MATHUR,ANISH
	CRL.A. 341./2003			SHRESTHA

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)

CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)

CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)

CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

7.	CRL.A. 387/2003		NARENDER alias KITTU	RAMESH GUPTA,ANIL
	WITH CRL.A. 347./2003		Vs. STATE N.C.T. OF DELHI	SONI,RAVINDER CHADHA,SUMEET
	CRL.A. 341./2003			VERMA/JAIL NO.2
	CRL.A. 396./2003			
	CRL.A. 508./2003			
	CRL.A. 554./2003			

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)

CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)

CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)

CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

8.	CRL.A. 396/2003		MOHAMMAD NADIR KHAN	AELTEMESH REIN,ANIL SONI,
	WITH CRL.A. 347./2003		Vs. STATE OF DELHI	RAVINDER CHADHA,RAVINDER
	CRL.A. 374./2003			CHADHAA,RAVINDER CHADHA,A U
	CRL.A. 387./2003			KHAN,JAVED AHMED
	CRL.A. 508./2003			
	CRL.A. 554./2003			

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)

CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)

CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

25.04.2025

R-11

REGULAR MATTER

CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

9. CRL.A. 508/2003 | SURESH P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI
CRL.A. 348/2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)

CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)

CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)

CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

10 CRL.A. 554/2003-----| NAND KISHORE HARSH JAIDKLA,RAVINDER
WITH CRL.A. 508/2003 Vs. STATE CHADHA,MANISH KUMAR
CRL.A. 341/2003

CRL.A. 396/2003

CRL.A. 347/2003

CRL.A. 387./2003

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)

CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)

CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)

CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR PAWAN KUMAR
WITH CRL.A. 649./2003 | Vs. STATE (C.B.I.) BAHL,H.J.S.AHLUWALIA,RAVINDER
| CHADHA,S.K. SOOD,AK
| DUTTA,NEELAM GROVER

P.S.-FIR No. : (CBI-RC9S/10S)

12 CRL.A. 649/2003-----| VASAN SADASHIV SOMAN D.K.SINGH, A.K.
WITH CRL.A. 343./2003 Vs. GOVT OF NCT OF DELHI DUTT,H.J.S. AHLUWALIA,
RICHA KAPUR, R.N. TIWARI

P.S.-FIR No. : (CBI-9/10/S/CBI)

25.04.2025

R-12

REGULAR MATTER

COURT NO. 43

HON'BLE MR. JUSTICE PRATEEK JALAN

CLICK HERE FOR VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt3>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sanjoyojha73@gmail.com

REGULAR MATTERS

1. W.P. (C) 9638/2006----- W.P. (C) 9639-9644/2006 WITH W.P. (C) 3913./2006 	RESIDENTS AND SHOP.WEL.ASS.PRE Vs. UOI & ORS.	BAHAR U.BARQI ,KAPIL DUTTA,VINOD KR. ,SANJAY PODDAR,ANUSUYA SALWAN,SHIVINDER CHOPRA,SHIV KR. ,AJAY ARORA,SATYAM KUDALWAL,R.V.SINHA,RENUKA ARORA,SANJAY KUMAR PATHAK
2 . W.P. (C) 2984/2013----- CM APPL. 5637/2013	RAJINDER KHURANA Vs. UNION OF INDIA & ORS	BAHAR U BARQI
3. W.P. (C) 6855/2009 CM APPL. 40709/2018	CHHOTTO DEVI & ORS. Vs. FINANCIAL COMMISSIONER & ORS.	B.S.MAAN,ANKUR CHHIBER,RAJIV KUMAR,RAKESH MUKHIJA,VS RANA,NAUSHAD AHMED KHAN
4. W.P. (C) 4603/2010 CRL.M.A. 5607/2011 CM APPL. 18176/2014	KARAM VIR SINGH AND ORS Vs. UMRAO KAUR AND ORS	JK JAIN,PV,ANUJ AGGARWAL,JAI SAHAI ENDLAW
5. W.P. (C) 5989/2010	SAHIB SINGH & ORS Vs. GOVT OF NCT & ORS	V P RANA,VARUN NISCHAL
6. W.P. (C) 1622/2011	JAI KISHAN Vs. GNCT AND ORS	RAKESH MUKHIJA,NS DALAL
7. W.P. (C) 5942/2011	UMED SINGH AND ORS Vs. VIJAY PAL AND ORS	NS DALAL
8. W.P. (C) 6113/2011	MIR SINGH & ORS Vs. GOVT OF NCT OF DELHI & ORS	SURAT SINGH,ZUBEDA BEGUM
9. W.P. (C) 6800/2011	DHARAM SINGH (DECEASED) THROUGH LRS	B.S.MAAN,SUMAN SINGH,B S MATHUR

25.04.2025

R-13

REGULAR MATTER

Vs. GOVT. OF NCT OF DELHI AND
ORS

10 W.P. (C) 8958/2011

GOVT. OF NCT OF DELHI & ORS.
Vs. BALBIR SINGH

ZUBEDA BEGUM,VATSALA CHAUHAN

11. W.P. (C) 5753/2012
CM APPL. 4215/2014

DES RAM
Vs. FINANCIAL COMMISSIONER,
GOVT. OF NCT OF DELHI AND ORS

A.K.SINGH,SATVIK VARMA

COURT NO. 49

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmvijaypal.dhc@gov.in

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt13>

REGULAR MATTERS

1.. W.P. (C) 8379/2003
CM APPL. 1992/2005

LAKHPAT RAM LOHIYA
Vs. M.M.T.C. LTD.

L.R.LUTHRA,ABHISHEK
BHARDWAJ,MOHIT GUPTA,A.K.
CHHABRA

2.. W.P. (C) 2293/2016
CM APPL. 9879/2016
IST 5 CASES

GIRIRAJ SINGH AND ORS
Vs. GOVT OF NCT DELHI AND ORS

E J VARGHESE,NAUSHAD AHMED
KHAN,ASHA JAIN,SANTOSH KUMAR

3.. W.P. (C) 15035/2004
CM APPL. 13308/2009

LAXMI
Vs. UOI & ORS.

M.K.BHARDWAJ,ANIL SONI,STG
COUNSEL UOI

4. W.P. (C) 15463/2004-----|
W.P. (C) 15464-15464/2004 |
W.P. (C) 15468/2004 |
W.P. (C) 15470-15471/2004 |
WITH W.P. (C) 17094/2004 |

MINVERVA MILLS & ORS.
Vs. UOI & ORS.

NAVEEN R. NATH,SONAL KUMAR
SINGH

5. W.P. (C) 17094/2004-----|
W.P. (C) 17095-17101/2004
CM APPL. 12659/2004

SHIV VERMA & ORS.
Vs. UOI & ORS.

NARESH KAUSHIK,SONAL KUMAR
SINGH,BALENDU SHEKHAR,PRAGYA
GUPTA,MOUSHUMIK GAHLOT,
KAMAL MEHTA,MONICA GARG,

25.04.2025

R-14

REGULAR MATTER

		BRIJESH K SINGH, HARVINDER KUMAR, SANJOY GHOSE
6.. W.P. (C) 18412/2004 CM APPL. 13921/2004	PURSHOTTAM KALRA Vs. UNIVERSITY OF DELHI & ORS.	TAPESH K. SINGH, ANURAG MATHUR, AMITESH KR., M/S. SUDEER ASSO.
7.. W.P. (C) 18568/2004	B.R. BUNKAR & ANR Vs. UOI & ORS.	SANJEEV KUMAR, GAGANMEET SINGH SACHDEVA, VINAY SABHARWAL, MS. MEERA BHATIA, O. P. SAXENA, MEERA BHATIA, ROHIT GANDHI
8.. W.P. (C) 4347/2016 CM APPL. 18215/2016 IST 10 CASES	SUDHIR KUMAR Vs. UNION OF INDIA & ANR.	MANU MRIDUL & RAJAT AGNIHOTRI
9 . W.P. (C) 19017/2004	R.S. BINDRA Vs. ORIENTAL BANK OF COMMERCIAL & O	R. VASUDEVAN, M.K. DATTA, JAGAT ARORA
10. RSA 8/2005	NAIN SINGH & ANR. Vs. LATIF	SUDHIR NANDRAJOG, TATNI BASU, T.S. UPADHYAY, VIKARAM, ANKIT JAIN, TS SINGH, BHACHAWAT & ASSOCIATES
11. W.P. (C) 5105/2005 CM APPL. 3734/2005 CM APPL. 51902/2019	DR. ANAND MAKKAR Vs. INDIAN INSTITUTE OF TECHNOLOGY	N.M. POPLI, SAURABH, SHANKAR K JHA, JAYANARAYAN PATEL, MISHRA, GIRISH MISHRA, T. SINGH DEO, MAHINDER SINGH, T SINGHDEV ARUN BHARDWAJ, TANI SUDAN, S BANSAL, G PRAKEN, V. K. TANDON, HARPREET SINGH BAWA, ISHA KHANNA
12. W.P. (C) 6999/2005 CM APPL. 4959/2005	NARAYAN AGGARWAL Vs. LT. GOVERNOR OF DELHI & ORS.	R. KRISHNAMOORTHY, SUDHIR KUMAR SHARMA, BHASIN & CO, LALIT BHASIN, CHHAYA BUDHIRAJA, SHRUTI MEHENDRU, RATNA DWIVEDI
13. W.P. (C) 7377/2005 W.P. (C) 7378-7382/2005	RITA & ORS. Vs. INDIAN AIRLINES LTD. & ORS.	
14. W.P. (C) 7788/2005	V.K. GARG Vs. THE REGISTRAR GENERAL, DELHI H	R. P. VATS, ADITI GUPTA, ANURAG MATHUR, VIRAJ R DATAR, A. AHLAWAT, LATIKA CHAUDHARY, J P SINGH SIKRI AND COMPANY, K.B. RAJU, AJAY JHA, RAVI SIKRI, R V SINHA, K.K. RAI, AS SINGH
15. W.P. (C) 8158/2005	POWER GRID EMPLOYEES TRADE UNI Vs. UOI AND ORS	
16. W.P. (C) 8312/2005	R.N. VERMA Vs. UOI AND ORS.	MR. M.Y. KHAN, S.K. GUPTA

25.04.2025

R-15

REGULAR MATTER

REGULAR MATTERS DATE FIXED FOR 14.4.2025 FROM ITEM 17 TO 19

17	RSA 98/2012 CM APPL. 10672/2012 CM APPL. 10673/2012	DELHI DEVELOPMENT AUTHORITY Vs. MUSLIM QUBRISTAN & ORS	SHOBHANA TAKIAR,G.M.FARUKHI,DHANESH RELAN
18	RSA 185/2017 CM APPL. 30612/2021	FAQIR CHAND & ORS Vs. NISHA & ORS	ABHEY NARULA & SHASHANK KATYAYEN,HARPREET SINGH
19	RSA 167/2022 CM APPL. 55767/2022	USHA KAPOOR & ORS. Vs. ARUNA KAPOOR & ANR.	MOHIT GUPTA

REGULAR MATTERS DATE FIXED FOR 21.4.2025

20	RSA 36/2017 CM APPL. 3633/2017 CM APPL. 20306/2019	DELHI DEVELOPMENT AUTHORITY Vs. DHARAMPAL & ANR	SANJEEV SAGAR,S S JAIN
----	--	--	------------------------

COURT NO. 30

HON'BLE MR. JUSTICE SANJEEV NARULA

Click below to join the VC:

<https://delhihighcourt.webex.com/meet/dhceecourtvc9>

REGULAR MATTERS

1.	CRL.L.P. 143/2005 WITH CRL.REV.P. 505/2009	CBI Vs. SANJAY BHATIA	NEELAM GROVER,RAKESH TIKKU,PRAKASH GAUTAM, ABHINAV BAJAJ
2.	CRL.L.P. 79/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA,B.T. SINGH,M.K.JHA
3.	CRL.L.P. 192/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA,B.T.SINGH, M.K.JHA
4.	CRL.M.C. 3633/2011 WITH CRL.REV.P. 399/2010 Other Case filed against same P.S.-FIR No. : (KASHMERE GATE-199/2009) BAIL APPLN. 1830/2009 filed by USHA RANI (Disposed on : 24-09-2009) CRL.REV.P. 399/2010 filed by RAJEEV MITTAL (D. of Hearing : 11-08-2014) BAIL APPLN. 2086/2009 filed by ANITA @ GUDDIN (Disposed on : 16-11-2009)	BHUSHAN SINGH &ORS. Vs. STATE NCT OF DELHI	PRASOON KUMAR,RAJDIPA BEHURA

25.04.2025

R-16

REGULAR MATTER

- CRL.REV.P. 752/2010 filed by STATE (D. of Hearing : 11-08-2014)
BAIL APPLN. 1193/2010 filed by GAURAV CHAUHAN (Disposed on : 19-07-2010)
BAIL APPLN. 22/2010 filed by DEVENDER KUMAR (Disposed on : 03-02-2010)
CRL.M.C. 3632/2011 filed by DEVENDER SINGH & ORS. (Disposed on : 18-07-2022)
BAIL APPLN. 1259/2012 filed by SAHI RAM (IN JC) THROUGH MOTHER/PAROKAR PRAKASHO DEVI (Disposed on : 26-09-2012)
BAIL APPLN. 801/2014 filed by GAURAV CHAUHAN (Disposed on : 22-04-2014)
BAIL APPLN. 402/2015 filed by ANKUR SINGH (Disposed on : 03-06-2015)
BAIL APPLN. 1816/2017 filed by ANKUR SINGH (Disposed on : 20-02-2018)
CRL.A. 1027/2024 filed by SAHI RAM @ HARISH @ LAMBU @MONI (D. of Hearing : 13-01-2025)
CRL.A. 1050/2024 filed by GAURAV CHAUHAN @ SACHIN (D. of Hearing : 13-01-2025)
CRL.A. 1153/2024 filed by ANKUR SINGH (D. of Hearing : 13-01-2025)
CRL.A. P.S.-FIR No. : (KASHMERE GATE-199/2009)
5. CRL.M.C. 439/2012 RAGNI CHOPRA & ANR. AALAM BIR SINGH NIJJAR
Vs. RAJESH MALHOTRA
Other Case filed against same P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010)
BAIL APPLN. 1106/2011 filed by RAJESH MALHOTRA (Disposed on : 17-05-2012)
CRL.M.C. P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010)
6. CRL.M.C. 626/2012 PRASHANT VERMA SUNIL FERNANDES,MD ISRAR
Vs. JAGPAL SINGH & ANR KHAN,SUNIL BAINSLA,DIVYANSH
TIWARI
7. CRL.M.C. 1446/2012 SAKSHI MARKFIN P.LTD. RAJESH BAWEJA
WITH CRL.REV.P. 97/2012 Vs. VINICO PLASTIC P.LTD. &
ANR.
- 8 . CRL.M.C. 2503/2012 KANCOR INGREDIENTS LTD. & RAIAN KARANJAWALA
ORS.
Vs. GOVT. OF NCT OF DELHI &
ANR.
9. CRL.A. 3/2017 OM PRAKASH AND ORS R S YADAV AND ASSOCIATES
WITH CRL.A. 1202/2016 Vs. THE STATE
CRL.A. 1203/2016
10. CRL.A. 5/2017 ZAKIR HUSSAIN MOHD SHAMIKH
Vs. STATE

25.04.2025

R-17

REGULAR MATTER

COURT NO. - 07

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

CLICK TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

MEETING ID : 2528 229 8537

REGULAR MATTERS

W.P. (C) 8080/2010-----FOR 28.7.2025 IN ADVANCE CAUSE LIST,W.P. (C) 382/2011-----FOR 29.7.2025 IN ADVANCE CAUSE LIST,W.P. (C) 3179/2011-----FOR 13.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 5270/2011-----FOR 14.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 7522/2011,6. W.P. (C) 8599/2011-----FOR 18.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 81/2012-----FOR 18.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 1433/2012-----FOR 19.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 1865/2012-----FOR 20.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 918/2013-----FOR 20.8.2025 IN ADVANCE CAUSE LIST
1A. W.P. (C) 14018/2009,2A. W.P. (C) 14021/2009,3A. W.P. (C) 14024/2009,4A. W.P. (C) 14056/2009---FOR 25.7.2025
5A. W.P. (C) 889/2013,6A. W.P. (C) 5296/2013-----FOR 26.8.2025
7A. W.P. (C) 3372/2013-----FOR 1.8.2025
W.P. (C) 6747/2013-----FOR 26.8.2025,2. W.P. (C) 7736/2013-----FOR 22.8.2025,3. W.P. (C) 7922/2013-----FOR 27.8.2025,4 W.P. (C) 183/2014-----FOR 29.8.2025,5 W.P. (C) 729/2014-----FOR 28.8.2025
1A W.P. (C) 4719/2001-----FOR 13.8.2025,2A W.P. (C) 1627/2006-----FOR 29.7.2025,3A W.P. (C) 2256/2010-----FOR 8.8.2025

REGULAR MATTERS

1 W.P. (C) 1415/2014	SATYA PRAKASH GAUTAM Vs. STATE & ORS	SUMAN ARORA
2 W.P. (C) 1569/2014 CM APPL. 3274/2014	AHSU KUMAR AGGARWAL Vs. JOINT COMMISSIONER OF POLICE AND ANR	PRAKASH CHAND YADAV
3 W.P. (C) 2109/2014	KANDARP PRASAD Vs. THE HONBLE LIEUTENANT GOVERNOR, AND ANR	RACHNA GUPTA
4 W.P. (C) 3090/2014	MANOJ KUMAR GUPTA Vs. THE STATE, STATE OF NCT OF DELHI AND ORS	ANURAG MODI
5 W.P. (C) 3142/2014	SUBRAMANI GOPALKRISHNAN Vs. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	ASHOK MATHUR,POOJA MEHRA SAIGAL,SIMRAT SINGH PASAY
6 W.P. (C) 8687/2014	PAMPOSH RAINA & ANR Vs. UNION OF INDIA & ORS	J.M. KALIA & CO.
7 . W.P. (C) 3609/2015	TMAPL CONSORTIUM Vs. GAIL (INDIA) LTD. & ANR	MODY & MODY ADVICATES

25.04.2025

R-18

REGULAR MATTER

8 . W.P. (C) 6639/2015	BANWARI LAL Vs. DELHI FINANCIAL CORPORATION & ORS	JASBIR SINGH MALIK,RAJAN TYAGI
9 . W.P.(C) 7385/2016 CM APPL. 30305/2016	SANDPLAST (INDIA) LTD. Vs. MINISTRY OF ENVIRONMENT AND CLIMATE CHANGE	TASNEEM AHMADI
10. W.P. (C) 7968/2016	VIVEK CHAUDHARY Vs. THE STATE NCT OF DELHI	M SUFIAN SIDDIQUI,ANUJ AGGARWAL
11. W.P. (C) 11455/2016	ASHOK NANDA Vs. INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA AND ANR	AYUSH AGARWAL, RAMANDEEP SINGH
12. W.P. (C) 1508/2017 CM APPL. 6869/2017 CM APPL. 6870/2017	JAMUNA Vs. GOVT. OF NCT OF DELHI & ORS	BHAIRAV DASS & YOGESH DASS
13. W.P. (C) 2386/2017	CHETAN DUTT Vs. UNION OF INDIA & ORS	CHETAN DUTT

COURT NO. 26

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

CLICK TO JOIN VC:

MEETING LINK: <https://delhihighcourt.webex.com/meet/dhcecourtvc1>

MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

REGULAR MATTERS

1.. CRL.REV.P. 410/2003 CRL.M.A. 13654/2012	PRITAM SINGH Vs. PREM SINGH & ORS.	M.L.SHARMA,SHANTHA DEVI RAMAN,M.L.YADAV,SANTHA DEVI RAMAN
2. CRL.REV.P. 555/2003	NARENDER SINGH ARORA Vs. STATE (GOVT. OF NCT OF DELHI)	KANCHAN KR.JOSHI,NEERAJ CHAUDHARY,SATISH TAMTA,PARVINDER KHATRA,JAIDEEP MALIK,KAMINI JAISWAL
CRL.REV.P. P.S.-FIR NO. : (SRINIWAS PURI-393/1998)		
3. CRL.REV.P. 13/2005 CRL.M.A. 175/2005 WITH CRL.A. 736./2004 Other Case filed against same P.S.-FIR No. : (SUBHASH PLACE-81/2003) W.P.(CRL) 336/2003 filed by SATWANTI DEVI (Disposed on : 27-MAR-03)	SATWANTI DEVI Vs. JAIPAL CHAUHAN	KAMLESH MAHAJAN,NEELAM GROVER,R.P. KHATANA, AAKASH NAVAL

25.04.2025

R-19

REGULAR MATTER

W.P.(CRL) 1139/2003 filed by SATWANTI DEVI (Disposed on : 13-FEB-04)
CRL.M.C. 5275/2003 filed by BHARAT LAL (Disposed on : 11-FEB-04)
CRL.A. 736/2004 filed by JAIPAL CHAUHAN (D. of Hearing : 25-FEB-05)
P.S.-FIR No. : (SUBHASH PLACE-81/2003)

- | | | |
|--|--|---|
| 4. CRL.REV.P. 39/2005 | RAM AVTAR AGGARWAL
Vs. STATE | VINAY THAKUR,MAYANK
GOEL, P.R.
THAKUR,V.K.MALIK |
| 5. CRL.REV.P. 80/2005 | BIJENDER KUMAR GUPTA
Vs. STATE | MAYANK GOEL,PAWAN SHARMA |
| 6. CRL.REV.P. 304/2005 | SAROJ
Vs. GOVT. OF N.C.T. OF DELHI
P.S.-FIR No. : (VIVEK VIHAR-36/1999) | SUBHASH CHANDER GARG,
BALDEV MALIK,RAHUL KR
SINGH |
| 7. CRL.REV.P. 421/2005 | ASHWANI KUMAR BHASIN
Vs. STATE
P.S.-FIR No. : (CONNAUGHT PLACE-68/1985) | MUKESH KALIA |
| 8. CRL.REV.P. 481/2005 | RAVI KUMAR
Vs. N.C.T. OF DELHI &ORS. | H.R.KHAN SUHEL,SAHIL,M.P.
SINGH,PAWAN SHARMA,P
MISHRA,IMTIAZ AHMED
M.L.YADAV |
| 9 CRL.REV.P. 343/2006 | DEPENDERJEET SINGH SACHDEVA
Vs. STATE OF NCT OF DELHI | K.SULTAN SINGH,V.K.
MALIK,PAWAN SHARMA,
AMIT SHARMA,R N VATS |
| 10. CRL.REV.P. 369/2006
CRL.M.A. 4988/2006 | JAGAMAL SINGH YADAV
Vs. ASHOK KUMAR & ORS. | JAVED AHMED,FAZAIL AHMED,
B.K.SHARMA,R.N.VATS,
ZAFAR SADIQUE |
| 11. CRL.REV.P. 457/2006 | SURJEET SINGH
Vs. STATE OF NCT OF DELHI
P.S.-FIR No. : (PRASAD NAGAR-328/1992) | ARUN KUMAR GUPTA,PAWAN
SHARMA,V.K.MALIK,JATTAN
SINGH,AMIT SHARMA |
| 12. CRL.REV.P. 881/2006-----
WITH CRL.REV.P. 917/2006
CRL.A. 832/2006 | MAHESH AHUJA
Vs. SANDEEP MER & ANR. | S.C.LADI,R.N.VATS,ANURAG
JAIN,PAWAN SHARMA,ARUN
AGGARWAL & ASSOC. |

Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.A. 832/2006 filed by SANDEEP MER (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
P.S.-FIR No. : (VIKAS PURI-140/2002)

- | | | | |
|--------------------------|--|------------------------|------------------------|
| 13. CRL.A. 832/2006 | | SANDEEP MER | ANURAG JAIN,SUNIL |
| WITH CRL.REV.P. 881/2006 | | Vs. STATE NCT OF DELHI | KAPOOR,PRATIMA KUMARI, |
| | | | ARUN AGGARWAL & ASSOC |
- Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)

25.04.2025

R-20

REGULAR MATTER

CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.REV.P. 881/2006 filed by MAHESH AHUJA (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
P.S.-FIR No. : (VIKAS PURI-140/2002)

14. CRL.REV.P. 917/2006-----| MAHESH AHUJA S.C.LADI,MALIK VK,NAVEEN
CRL.M.A. 13765/2006 Vs. VIJAY MER & ORS. SHARMA,ANURAG JAIN,ARUN AGGARWAL
WITH CRL.A. 832/2006

COURT NO. 25

HON'BLE DR. JUSTICE SWARANA KANTA SHARMA

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc>

REGULAR MATTERS

1. CRL.A. 2/2007 HAROON HUSSAIN MUKESH KALIA,SUNIL
WITH CRL.A. 1031/2006 Vs. STATE KAPOOR,AJAY SINGH SAINI,VIJAY
KR.SHARMA,

Other Case filed against same P.S.-FIR No. : (LODHI COLONY-41/2005)
CRL.A. 1031/2006 filed by ANWAR (D. of Hearing : 29-11-2021)
CRL.A. P.S.-FIR No. : (LODHI COLONY-41/2005)

2. CRL.A. 40/2007 MITHLESH alias RAJU THRU DISTT JAIL
Vs. THE STATE ROHINI,V.K. RAINA,AMIT
SHARMA,MALLIKA PARMAR

CRL.A. P.S.-FIR No. : (NARELA-130/2004)

3. CRL.A. 140/2007 REKHA alias RAZIA BALDEV RAJ, (DHCLSC) ,ANIL
Vs. THE STATE NCT OF DELHI SONI,RAJAT KATYAL

CRL.A. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-2/2006)

4. CRL.A. 145/2007 ARSHAD AND ORS. SUNIL KAPOOR, AMIT SHARMA,
Vs. STATE ISHA KHAMA, MAROOF AHMAD,

25.04.2025

R-21

REGULAR MATTER

ANSAR NAEEM

5. CRL.A. 155/2007

UDAI PAL
Vs. STAT

B.K.KAPOOR/JAIL 5,
RAJESH
KUMAR PASSEY,VARUN MATHUR

CRL.A. P.S.-FIR No. : (MAYUR VIHAR-426/2005)

6. CRL.A. 159/2007
WITH CRL.A. 225/2007

KISHAN PAL & ANR.
Vs. STATE

M.M.KHAN,AMIT SHARMA,AMIT
YADAV,JITENDER SETHI,RP
LUTHRA,R.P. LUTHRA

Other Case filed against same P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)
BAIL APPLN. 2055/2004 filed by BHAGWAN DASS (Disposed on : 19-05-2005)
CRL.A. 891/2010 filed by ABDUL MALIK (Disposed on : 28-02-2014)
W.P.(CRL) 690/2014 filed by MOHD ASLAM (Disposed on : 04-04-2014)
W.P.(CRL) 699/2014 filed by MOHD SAHID @ ANTHONY BABA (Disposed on : 16-04-2014)
W.P.(CRL) 68/2015 filed by MOHD. SHAHID @ ANTONY BABA (Disposed on : 09-01-2015)
W.P.(CRL) 2114/2014 filed by MOHD. ASLAM (Disposed on : 10-11-2014)
W.P.(CRL) P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)

7. CRL.A. 225/2007
WITH CRL.A. 159/2007

MANGLI RAM alias MANGAL
Vs. STATE

R.S.GUPTA,SURESH JHA,NAVEEN
SHARMA,MN DUDEJA,RP
LUTHRA,R.P. LUTHRA

Other Case filed against same P.S.-FIR No. : (KAMLA MARKET-35/2004)
CRL.A. 269/2009 filed by BHAGWAN DASS (Disposed on : 01-10-2013)
CRL.A. P.S.-FIR No. : (KAMLA MARKET-35/2004)

8. CRL.A. 201/2007

BRAHM DEV
Vs. STATE

GAGAN MINOCHA,SUNIL
KAPOOR,DAVENDER KUMAR,NAVEEN
SHARMA,RAJAT KATYAL

CRL.A. P.S.-FIR No. : (KALYAN PURI-416/1996)

9. CRL.A. 202/2007

MOHD. ASHKEEN
Vs. STATE

SANJEEV KUMAR, RAJAT KATYAL,
K.K.SHARMA

10 CRL.A. 203/2007

BIRJESH AND ORS.
Vs. STATE OF DELHI

SUNIL KAPOOR, ISHA KHAMA,
M.L.YADAV

11. CRL.A. 204/2007-----|
WITH CRL.A. 214/2007 |
CRL.A. 235/2007 |
CRL.A. 278/2007 |

DAYA NAND
Vs. STATE

AMIT SHARMA, B.G.SHARMA,
RAJAT KATYAL, MANU BANSAL

Other Case filed against P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 2057/2001 filed by LALIT AGARWAL (Disposed on : 2001-05-30) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 885/2002 filed by SUDHIR KUMAR (Disposed on : 2002-10-03) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 458/2002 filed by ANUPAM SHARMA (Disposed on : 2002-05-22) and P.S.-FIR No. : (KANJHAWALA-90/2001)
BAIL APPLN. 2501/2005 filed by ANUPAM SHARMA & ANR. (Disposed on : 2006-07-25) and P.S.-FIR No.
: (KANJHAWALA-90/2001)

25.04.2025

R-22

REGULAR MATTER

CRL.A. 278/2007 filed by ANUPAM SHARMA (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.A. 214/2007 filed by SUDHIR KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.A. 235/2007 filed by RAVINDER KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. / filed by SUDHIR KUMAR & ANR (D. of Hearing :) and P.S.-FIR No. : (KANJHAWALA-90/2001)
P.S.-FIR No. : (KANJHAWALA-90/2001)

12. CRL.A. 214/2007		SUDHIR KUMAR	SUNIL KAPOOR, ACHLA VASHISHT,
		Vs. STATE	RAJAT KATYAL, MR.I.R.SINGH
13. CRL.A. 235/2007		RAVINDER KUMAR	SUNIL KAPOOR, RASHMI SHARMA,
CRL.M.A. 9835/2009		Vs. STATE NCT DELHI	AMIT SHARMA, A.K.GUPTA,
WITH CRL.A. 214./2007			NILOFAR QURESHI (DHCLSC),
			RISHI PAL SINGH, RAJAT
			KATYAL, MUKESH SHARMA
14 . CRL.A. 278/2007-----		ANUPAM SHARMA	RAJAT KATYAL, SUBODH K.PATHAK
		Vs. STATE	
15 CRL.A. 11/2010		PREM PAL &ORS.	ASHOK CHAITANYA,M L YADAV,AVA
		Vs. STATE	LAWA ASSOCIATES,MUKESH KUMAR
CRL.A. P.S.-FIR No. : (TIMAR PUR-413/2007)			
16 CRL.A. 25/2010		SANJAY BHANDARI	C. HARI SHANKAR,HITESH
		Vs. DIRECTOR OF ENFORCEMENT	RAI,MANNAT KAHAI SINGH
17 CRL.A. 33/2010		RAMESH CHAND & ANR.	BIMLESH
WITH CRL.A. 403/2010		Vs. GOVT. OF NCT OF DELHI	KUMAR,R.N.VATS,SAURABH
Other Case filed against same P.S.-FIR No. : (KHAJOORI KHAS-225/2007)			
BAIL APPLN. 297/2008 filed by TEJVEER (Disposed on : 19-03-2008)			
CRL.REV.P. 255/2008 filed by TEJVEER & ORS (Disposed on : 10-07-2008)			
CRL.A. 403/2010 filed by TEJ VEER (D. of Hearing : 11-02-2020)			
CRL.A. P.S.-FIR No. : (KHAJOORI KHAS-225/2007)			
18 CRL.A. 46/2010		SANJAY KUMAR SRIVASTAVA	ABHAY SINGH,RAVI KANT
CRL.M.A. 11925/2017		Vs. SECURITIES & EXCHANGE	TRIPATHI,JAIDEEP MALIK,SANJAY
CRL.M.A. 20686/2017		BOARD OF INDIA & ANR.	MANN
WITH CRL.A. 91/2010			
19 CRL.A. 91/2010		PURVANCHAL PLANTATIONS INDIA	P OJHA,SANJAY MANU
WITH CRL.A. 46/2010		LTD & ORS	
		Vs. SECURITIES & EXCHANGE	
		BOARD OF INDIA	
20 CRL.A. 60/2010		KIRPAL CHAUHAN alias GONU & ORS. RANJIT SINGH,SANJAY LAO	
		Vs. STATE	
CRL.A. P.S.-FIR No. : (AMBEDKAR NAGAR-287/2004)			
21 CRL.A. 69/2010		THE STATE	R.N. VATS,PALLAVI GROWER
		Vs. ASHOK KUMAR	
22 CRL.A. 128/2010		MURGAN & ANR	AK SINGH,PAWAN BEHL,BALDEV

25.04.2025

R-23

REGULAR MATTER

Vs. STATE

SINGH

CRL.A. P.S.-FIR No. : (BADARPUR-836/2005)

23 CRL.A. 129/2010

AMIT KAPOOR alias AMIT KUMAR alias
PUNJABI

RAVINDRA NARAYAN

Vs. STATE

CRL.A. P.S.-FIR No. : (DEFENCE COLONY-626/2004)

24. CRL.A. 135/2010

SWARAN SINGH & ORS
Vs. STATE

J S ARYA, JAIDEEP MALIK

CRL.A. P.S.-FIR NO. : (SADAR BAZAR-269/2006)

25 CRL.A. 1150/2010

GOVT. OF N.C.T. OF DELHI
Vs. GIRJA SHANKAR & ANR.

MR. PAWAN KUMAR
BAHL, H. P. SINGH, HARIHAR PRATAP
SINGH, ASTIK GUPTA

Other Case filed against same P.S.-FIR No. : (NARAINA-118/2000)

CRL.REV.P. 675/2003 filed by SABHAJEET YADAV (Disposed on : 26-02-2004)

BAIL APPLN. 1175/2004 filed by SABHAJIT YADAV (Disposed on : 09-07-2004)

BAIL APPLN. 981/2004 filed by GIRIJA SHANKAR PANDEY (Disposed on : 26-05-2004)

BAIL APPLN. 3708/2006 filed by GIRIJA SHANKAR PANDEY (Disposed on : 13-10-2006)

BAIL APPLN. 3569/2006 filed by SABHAJIT YADAV (Disposed on : 08-01-2007)

BAIL APPLN. 3838/2006 filed by GIRIJA SHANKAR PANDEY (Disposed on : 16-01-2007)

BAIL APPLN. 1696/2007 filed by SABHAJEET YADAV (Disposed on : 09-08-2007)

CRL.A.

P.S.-FIR

No.

: (NARAINA-118/2000)

COURT NO.51

HON'BLE MS. JUSTICE TARA VITASTA GANJU

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 1186.

REGULAR MATTERS WILL BE HEARD EVERY THURSDAY AFTER 3:30 P.M.

REGULAR MATTERS

2. MAC.APP. 966/201316. MAC.APP. 1147/201320. C.R.P. 58/2019-----DISPOSED OF

1. MAC.APP. 959/2013, 2. MAC.APP. 100/2014, 5. MAC.APP. 968/2013, 7. MAC.APP. 970/2013, 8. MAC.APP.
973/2013, 12. MAC.APP. 1007/2013-----FOR 8.5.2025

6. MAC.APP. 969/2013, 10. MAC.APP. 983/2013, 15. W.P. (C) 555/2019-----FOR 10.7.2025

9. MAC.APP. 981/2013, 11. MAC.APP. 984/2013, 18. CM(M) 1205/2021-----FOR 1.5.2025

16. W.P. (C) 9319/2019, 17. W.P. (C) 9332/2019, 19. W.P. (C) 1848/2022-----FOR 17.7.2025

20. W.P. (C) 10490/2024-----FOR 26.8.2025

25.04.2025

R-24

REGULAR MATTER

1. MAC.APP. 1011/2013,2. MAC.APP. 1015/2013,7. MAC.APP. 1036/2013,8. MAC.APP. 1039/2013,10. MAC.APP. 1044/2013,12. MAC.APP. 1062/2013,15. MAC.APP. 1085/2013,16. MAC.APP. 1086/2013,17. MAC.APP. 1087/2013,19. MAC.APP. 1090/2013,20. MAC.APP. 1047/2014-----FOR 22.5.2025

3. MAC.APP. 1019/2013,4. MAC.APP. 1023/2013,5. MAC.APP. 1029/2013,

6. MAC.APP. 1030/2013,11. MAC.APP. 1056/2013,13. MAC.APP. 1063/2013,14. MAC.APP. 1073/2013,18. MAC.APP. 1088/2013-----FOR 15.5.2025

9. MAC.APP. 1043/2013-----FOR 7.8.2025 IN ADVANCE LIST

1. MAC.APP. 963/2013-----FOR 24.7.2025,3. MAC.APP. 1113/2013,4. MAC.APP. 1116/2013-----FOR 22.5.2025

5. MAC.APP. 1118/2013-----FOR 15.5.2025,6. MAC.APP. 1124/2013-----FOR 17.7.2025,7. MAC.APP.

1126/2013-----FOR 15.5.2025,8. MAC.APP. 1127/2013,9. MAC.APP. 903/2014-----FOR 17.7.2025

10. MAC.APP. 1132/2013,1. MAC.APP. 163/2014-----FOR 15.5.2025,12. MAC.APP. 1133/2013,13. MAC.APP.

1143/2013-----FOR 22.5.2025,14. MAC.APP. 1144/2013,15. MAC.APP. 425/2014-----FOR 22.5.2025

17. MAC.APP. 1158/2013,18. MAC.APP. 1164/2013-----FOR 1.5.2025,19. C.R.P. 108/2016-----FOR 30.10.2025 IN MAIN LIST

COURT NO.48

HON'BLE MS. JUSTICE MINI PUSHKARNA

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

REGULAR MATTERS

REGULAR MATTERS

RFA 406/2012-----FOR 29.7.2025

ITEM 31 TO 59 TAKE UP ON 15.4.2025

32 RFA 449/2012, RFA 317/2011-----D/O,

RFA 349/2010-----FOR 30.10.2025 IN THE ADVANCE CAUSE LIST,42. RFA 663/2010-----FOR 17.10.2025 IN THE ADVANCE CAUSE LIST,43. RFA 829/2010-----FOR 16.10.2025 IN THE ADVANCE CAUSE LIST,44. RFA 40/2011-----FOR 27.10.2025 IN THE ADVANCE CAUSE LIST,45. RFA 109/2011-----FOR 13.10.2025 IN THE ADVANCE CAUSE LIST

46. RFA 161/2011-----FOR 28.10.2025 IN THE ADVANCE CAUSE LIST,47. RFA 222/2011-----FOR 14.10.2025 IN THE ADVANCE CAUSE LIST,48. RFA 226/2011-----FOR 16.10.2025 IN THE ADVANCE CAUSE LIST,49. RFA 230/2011-----FOR 29.10.2025 IN THE ADVANCE CAUSE LIST,50. RFA 296/2011-----FOR 15.10.2025 IN THE ADVANCE CAUSE LIST

52. RFA 489/2011-----FOR 14.10.2025 IN THE ADVANCE CAUSE LIST,

53. RFA 566/2011-----FOR 27.10.2025,54. RFA 580/2011-----FOR 28.10.2025,55. RFA 29/2012-----FOR 29.10.2025

1. RFA 768/1987

UNION OF INDIA
Vs. J.N.DHAMIJA

S.P.SHARMA,VINAY
K,SHAILENDRA,S.L.KOHLI

2. RFA 576/2001

GUGAN
Vs. SULTAN SINGH (DECD.) THR.
LR'S

DAULAT RAM
GUPTA,JNS,TYAGI,MADAN LAL
SHARMA,BALRAJ DEWAN,MANJU
NANDA,I S DAHIYA & SUNIL
DAHIYA,JINENDER KUMAR JAIN

25.04.2025

R-25

REGULAR MATTER

3. RFA 474/2002	PRITHI SINGH (DECD) THR.LRS Vs. UNION OF INDIA & ANR.	SC DHAMIJA,SK ROUT,R.C.KHATRI,SANJAY PODDAR,P GUPTA,MANISH SHANKER SRIVASTAVA,B S MAAN & ASSOCIATES,SAURABH KUMAR SINGH,MANISH SHANKER
4. RFA 453/2007 CM APPL. 11480/2007 CM APPL. 9555/2008 CM APPL. 3750/2010	D.D.A. Vs. RATHI UDYOG LTD.	PAWAN MATHUR,SHIV KHORANA,ASHISH KHORANA
5. RFA 557/2007 CM APPL. 14825/2007 CM APPL. 16959/2007	DINESH INTERNATIONAL LTD. & ORS Vs. DHANERWA ENGINEERS P.LTD. & ORS	DINESH SABHARWAL,SUNIL AGGARWAL,SURESH AGGARWAL
6. RFA 564/2007 CM APPL. 14989/2007	ASHOK SINGHAL Vs. PUNJAB & SIND BANK & ORS	SANJIV KAKRA,ATUL KUMAR,SUDHANSHU KHANDELWAL
7. RFA 573/2007 CM APPL. 15651/2007	CORPORATION BANK & ANR. Vs. THE PUNJAB CHEMICALS PLANT LTD.	A.B.DIAL,RAKESH TIKKU,RAJIV NANDA,O P GAGGAR
8. RFA 578/2007	UNION BANK OF INDIA Vs. STATE BANK OF MYSORE & ANR	ADITYA MADAN,JL JAIN,HS DAHIYA
9. RFA 597/2007	SHATRUGHAN PODDAR Vs. NAGENDER PRASAD & ORS	MEHUL SINGH TOMAR,A.K. ROY,SUDHEER K. SINGH,J K GUPTA,RAJAT NAVET,MAYANK VOHRA

REGULAR MATTERS DATE FIXED FOR 7.4.2025 FROM ITEM 10 TO 20

10 RFA 437/2008	DUNCANS TEA LTD Vs. PROVOCATIVE MOVERS	H.S.ARORA,RAJNEESH CHOPRA
11 RFA 295/2009 CM APPL. 1211/2010	GOVIND DEWAN Vs. PRAVIN RANI & ANR.	R.K. SINHA
12 RFA 298/2009	SHRI KRISHAN PAL Vs. NATIONAL INSURANCE COMPANY LTD & ANR.	N.S. DALAL,H.L.VERMA,SHANTHA DEVI RAMAN
13 RFA 299/2009	MMTC LTD. Vs. M/S N.L. PARITAM SINGH & CO. & ANR.	ASHOK CHHABRA
14 RFA 457/2009	SYLVANIA & LAXMAN LTD Vs. PHILIPS INDIA LTD	RAJENDER AGARWAL,ARORA MEHRA

25.04.2025

R-26

REGULAR MATTER

15 RFA 142/2010	WINDROZ INDIA PVT LTD Vs. OMBEER SINGH	SANJIV BAHL
16 RFA 375/2012	RAJ KUMAR Vs. MUKESH JAIN & ORS	VIJAY TANDON,DHAWAL JAIN,RAKESH RAUSHAN
17 RFA 376/2012 CM APPL. 15073/2012	SPONSOR & SHARPS INDIA CO Vs. AMARJEET SINGH & ORS	SUBODH K PATHAK,NIKHIL SINGLA,MOHIT CHAUDHARY,HEMANT MANJANI
18 RFA 377/2012	KOTHARI FERMENTATION & BIOCHEM LTD. Vs. INDRA BAKED PRODUCTS PVT LTD	JAYA GOYAL/ ROHIT GANDHI
19. RFA 379/2012	ASHOK KUMAR GABA Vs. KALI CHARAN	PRAMOD KUMAR SINGH
20. RFA 385/2012	SK DISPLAY SYSTEMS PVT LTD Vs. DIGITAL OPERATIONS PVT LTD & ORS	HARISH KATYAL

REGULAR MATTERS DATE FIXED FOR 8.4.2025 ITEM 21 TO 25

21 RFA 389/2012	BHOOP SINGH SAHRAWAT Vs. R & G APPARELS & ORS	CS PANDA,RAHUL KADAYAN
22 RFA 392/2012	YR SAINI Vs. BRAJ MOHAN GARG	ANSHUMAN SINHA,PANKAJ JAIN,VISHAL BHATNAGAR,RISHI MANCHANDA,RAKESH KUMAR YADAV,CHAITALI JAIN,KISHORE KUMAR SRIVASTAVA
23 RFA 396/2012	SYNDICATE BANK Vs. DIBAKAR BASU AND ORS	AJANT KUMAR, PRADEEP KUMAR
24 RFA 397/2012 CM APPL. 19204/2012 (CROSS OBJ.)	ATMA RAM PROPERTIES PVT LTD Vs. M/S PAL PROPERTIES PVT LTD AND ORS	AMIT SETHI,SHIV SAPRA,ARUN AGGARWAL
25 RFA 398/2012	SANJAY SAXENA Vs. K. SUDERSHAN REDDY & ORS	SAMEER NANDWANI,S M CHUGH

REGULAR MATTERS DATE FIXED FOR 9.4.2025 FROM 27 TO 30

25.04.2025

R-27

REGULAR MATTER

27	RFA 409/2012	HAFIZA KHATOON DECD THR LRS Vs. HUSAN ARA & ORS	MEGHA SANEJA
28	RFA 416/2012	KARIMA MALLICK Vs. HARISH DUA	BSMATHUR
29	RFA 419/2012----- CM APPL. 17732/2012 WITH RFA 427/2012	RITA HAIDER & ORS Vs. VINARAIN & ORS	GAUTAM MEHROTRA, CHARU BANSAL, MEENAL KASHYAP, JAYANT KUMAR
30	RFA 427/2012----- CM APPL. 18152/2012	VINAY NARAIN Vs. AJAY NARAIN AND ORS	SANJAY GOSWAMI, CHARU BANSAL, MEENAL KASHYAP

REGULAR MATTERS DATE FIXED FOR 16.4.2025 FROM ITEM 31 TO 35

31	RFA 448/2012	ROSHAN LAL Vs. SANTOSH & ORS	SHOBHAA GUPTA, SATYAVAN KUDAWAL
33	RFA 460/2012	DHANI RAM Vs. MAHAVIR SEN AND ORS	RAJINDER MATHUR, S S SAINI, AJAY KUMAR, JAGDISH C TOOR, VIRENDRA PAL SINGH
34	RFA 463/2012	PRAVEEN KUMAR MEHRA Vs. SUNIL KUMAR MEHRA & ANR	ANAND MAHESHWARI, BIJU SHANKAR
35	RFA 465/2012	UNION OF INDIA Vs. DIPAK KUMAR SAHA	JASWINDER SINGH

REGULAR MATTERS DATE FIXED FOR 17.4.2025 ITEM 36 TO 40

36.	RFA 466/2012	EMKAY AUTOMOBILE INDUSTRIES LTD. Vs. OM LOGISTICS LTD.	KAPIL KHER
37	RFA 467/2012	NAND LAL Vs. TEJPAL SINGH	RAM BABU SHARMA, RITESH SAXENA
38	RFA 469/2012	SHYAMPAL Vs. GOYAL SANJAY & CO.	CHIRAG KHURANA, VARUN GARG, ASHISH MOHAN, SHAYAL ANAND
39	RFA 474/2012	PITAMBER SINGH Vs. MANJU & ANR	S A KHAN
40	RFA 475/2012	M/S EQUIP TECH PVT. LTD.	ANKIT KALRA

25.04.2025

R-28

REGULAR MATTER

Vs. SATISH MITTAL

COURT NO. -21

HON'BLE MR. JUSTICE VIKAS MAHAJAN

[CLICK HERE TO JOIN VC](#)

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3>

REGULAR MATTERS

- | | | |
|--|--|--|
| 1. W.P. (C) 3990/2010
IST 5 CASES
(SUB TO OVERNIGHT PH) | YUDHVIR SINGH
Vs. DDA AND ORS | INDER BIR SINGH |
| 2. W.P. (C) 7252/2013
IST 5 CASES | CHELA DEVI & ORS
Vs. DELHI DEVELOPMENT
AUTHORITY & ORS | SONDHI NARULA DALAL, RAKESH
MITTAL, N.S. DALAL |
| 3. W.P. (C) 2367/2014
CM APPL. 4991/2014
CM APPL. 14212/2016
IST 5 CASES | DELHI MEDICAL ASSOCIATION
Vs. UNION OF INDIA & ORS | M.K. VASISHT, AJAY ARORA, PAWAN
MATHUR, DEVANG GAUTAM |
| 4. W.P. (C) 9379/2014
CM APPL. 21199/2014
CM APPL. 6448/2015
CM APPL. 7286/2016
IST 5 CASES
(SUB TO OVERNIGHT PH) | VIRENDRA KAWLRA
Vs. DELHI DEVELOPMENT
AUTHORITY & ORS. | K.S. MAHADEVAN, RANDHIR
KUMAR, SATYAKAM, UMESH SURI |
| 5. W.P. (C) 7823/2015
CM APPL. 15535/2015
IST 5 CASES
(SUB TO OVERNIGHT PH) | RAGHUBIR KAUR
Vs. DELHI DEVELOPMENT
AUTHORITY | R.K. SAINI |
| 6. W.P. (C) 5433/2016
CM APPL. 22608/2016
IST 5 CASES
SUB TO OVERNIGHT PH | B S BHALLA
Vs. DELHI DEVELOPMENT
AUTHORITY | R K SAINI AND MINAL SEHGAL |
| 7. CONT.CAS (C) 1131/2005
IST 10 CASES | USHA KHURANA
Vs. NAVEEN CITY COOPERATIVE
G/H SO | A.S.BARARA, MANOJ KR. JHA,
MANISH GANDHI, DILIP
SINGH, KAJAL CHANDRA/SWATI
SINHA/PRERNA CHOPRA,
RAJAN SHARMA |
| 8. W.P. (C) 9463/2017 | DEVENDER SINGH & ORS | RAJESH RAINA, SUKHBEER |

25.04.2025

R-29

REGULAR MATTER

CM APPL. 38507/2017
IST 10 CASES

Vs. UNION OF INDIA & ORS

KOUR,ROSHAN LAL GOEL

9. W.P. (C) 1586/2001

VIJAY GUPTA
VS. D.D.A

ANURAG KUMAR AGGARWAL

COURT NO. 8

HON'BLE MR. JUSTICE SACHIN DATTA

CLICK HERE TO JOIN V.C.

https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6_

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

REGULAR MATTERS

1. W.P. (C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY Vs. SH. RAMESH N. GANDHI	S K DUBEY
2. W.P. (C) 13346/2009	INDIAN COUNCIL FOR CHILD WELFARE AND ANR Vs. SH. VIJAY RAJ SINGH	NIKHIL NAYYAR,B.V. NIREN,SANJOY GHOSE
3. W.P. (C) 13490/2009	UNION OF INDIA Vs. MILAP CORARIA	PAVAN NARANG
4. W.P. (C) 13981/2009	SUNITA KAUSHIK Vs. SH. KANHIYA LAL	VIVEK KUMAR TANDON
5. W.P. (C) 440/2010 CRL.M.A. 2985/2010	MATHA MINERALS PVT LTD Vs. UOI AND ORS	J SAGAR ASSOCIATES,PRASHANT KUMAR,NARESH KAUSHIK,DAYAN KRISHNAN
6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P.RAJA RAO	ATUL NANDA,R. SANTHAN
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	KRISHNAN & C. MOHAN RAO MANOHAR SINGH,BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010 	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA, PRAVEENA GAUTAM, NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA, NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI Vs. RC GUPTA	NEERAJ CHAUDHARI
12. W.P. (C) 7890/2010--- 	DIRECTORATE OF ENFORCEMENT Vs. C.S.KUPPURAJ & ANR.	RAJSHEKHAR RAO

25.04.2025

R-30

REGULAR MATTER

13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT Vs. SUBHASH CHANDRA AGRAWAL	RAJSHEKHAR RAO, PRASHANT BHUSHAN
14. W.P. (C) 7999/2010----- WITH W.P. (C) 5961/2012 W.P. (C) 4810/2011 W.P. (C) 4506/2011 W.P. (C) 5323/2011 W.P. (C) 5465/2011 W.P. (C) 5813/2011 W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]	ANITA J GURSAHANI & ANR. Vs. CHIEF GENERAL MANAGER (FIN)/CPIO & ORS	SUDARSHAN RAJAN, VIKAS PAHWA
15. W.P. (C) 4506/2011 CM APPL. 9165/2011 CM APPL. 1165/2012	CENTRAL BUREAU OF INVESTIGATION THROUGH ANIL PALTA DIG OF POLICE & CPIO, CBI Vs. KRISHNANAND TRIPATHI	NARENDER MANN, K. TRIPATHI, GIRIJA KRISHAN VERMA, RV SINHA
16. W.P. (C) 4810/2011 CM APPL. 18272/2012 WITH W.P. (C) 5813/2011	CENTRAL BUREAU OF INVESTIGATION Vs. P.C. SRIVASTAVA	NARENDER MAAN, RAVI SHANKAR, RS KUMAR, P C SRIVASTAVA, CAV, RV SINHA
17. W.P. (C) 5323/2011 WITH W.P. (C) 5813/2011 W.P. (C) 5465/2011	CENTRAL BUREAU OF INVESTIGATION Vs. KRISHNANAND TRIPATHI	NARENDRA MANN, GIRIJA KRISHAM VARMA, RV SINHA
18. W.P. (C) 5465/2011 	CENTRAL BUREAU OF INVESTIGATION Vs. ANIL KUMAR DHYANI	NARENDER MAAN, RV SINHA
19. W.P. (C) 5813/2011 	CENTRAL BUREAU OF INVESTIGATION Vs. P.C. SRIVASTAVA	NARENDER MANN, PC SRIVASTAVA, CAV, RV SINHA
20. W.P. (C) 5961/2012-----	CENTRAL BUREAU OF INVESTIGATION Vs. SHRI LSUBHASH CHANDRA AGGARWAL	R.V. SINHA, PRASANTA VARMA
21. W.P. (C) 1886/2011	VINAY JAIDKA Vs. COL.O.P. RAMPAL	PETITIONER IN PERSON
22. W.P. (C) 3780/2011	RAVINDER KUMAR MALIK Vs. DELHI POLICE THR. THE COMMISSIONER OF POLICE & ORS	PETITIONER IN PERSON, RUCHI SINDHWANI, SATYAKAM
23. W.P. (C) 4760/2011 CM APPL. 9666/2011	CPIO AND AIGP Vs. DHARAMBIRKHATTAR	DAYAN KRISHNAN, PRASHANT SINGH
24. W.P. (C) 4909/2011	BSNL Vs. ANITA SHARMA	DINESH AGNANI
25. W.P. (C) 4911/2011 CM APPL. 9967/2011	MINISTRY OF RAILWAYS Vs. PR SAHARE	ASHWANI BHARDWAJ
26. W.P. (C) 6855/2011----- WITH W.P. (C) 7161/2011 	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. DK BHAUMIK	LEENA TUTEJA
27. W.P. (C) 7161/2011-----	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. AMRIT PANDE	LEENA TUTEJA
28. W.P. (C) 7016/2011----- WITH W.P. (C) 1139/2012 W.P. (C) 4002/2014	RITA SEN Vs. GNCT AND ORS	PUNEET MITTAL, SHOBHA, PD GUPTA, KHAGESH B. JHA

25.04.2025

R-31

REGULAR MATTER

W.P. (C) 4009/2014		
W.P. (C) 6768/2013----	FOR 30.1.2025 IN ANMM	
W.P. (C) 10860/2016		
29. W.P. (C) 1139/2012	MOUNT ST. MARY'S HIGH SCHOOL Vs. GOVT. OF NCT OF DELHI AND ANR	RAJIV KR.CHOUDHARY,SANGEETA SONDHI
30. W.P. (C) 2889/2012	INDIA INTERNATIONAL CENTRE Vs. AMRIT MEHTA AND ANR	PRATAP VENUGOPAL
31. W.P. (C) 4002/2014 CM APPL. 8049/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
32. W.P. (C) 4009/2014 CM APPL. 8066/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON, NARESH KAUSHIK, NAUSHAD AHMED KHAN
33. W.P. (C) 10860/2016----- CM APPL. 42554/2016	CONSTITUTION CLUB OF INDIA Vs. SUBHASH CHANDRA AGRAWAL	SAIF MAHMOOD, PRANAV SACHDEVA
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER Vs. P.D.GUPTA	RAJIV BANSAL, SONIA SHARMA, AK TIWARI
35. W.P. (C) 306/2012 CM APPL. 643/2012	NATIONAL BOARD OF EXAMINATIONS Vs. SAURABH YADAV	RAKESH GOSAIN
36. W.P. (C) 1628/2012 CM APPL. 8643/2016	RICHARD GABRIEL Vs. UOI & ANR	AMIR Z SINGH PASRICH, SHADAN FARASAT
37. W.P. (C) 2795/2012	TELECOM REGULATORY AUTHORITY OF INDIA Vs. VIRAJOO KUMAR	SAKET SIKRI, MANEESHA DHIR, ANKUR SOOD

COURT NO. 31

HON'BLE MR. JUSTICE AMIT MAHAJAN

REGULAR MATTERS WILL BE TAKEN UP AFTER THE END OF THE BOARD

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7>

REGULAR MATTERS

1. CRL.REV.P. 101/2014	SAHIL KUKREJA Vs. STATE NCT OF DELHI	M SUFIAN SIDDIQUI
CRL.REV.P. P.S.-FIR No. : (MAYAPURI-47/2010)		
2. CRL.REV.P. 108/2014	RATI RAM Vs. THE STATE	DHARMENDAR SINGH
CRL.REV.P. P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-16/1998)		

25.04.2025

R-32

REGULAR MATTER

- | | | | |
|-----|--|--|-----------------------------|
| 3. | CRL.REV.P. 111/2014 | NEERU JUNEJA
Vs. THE STATE NCT OF DELHI | PRATAP SAHANI |
| | CRL.REV.P. P.S.-FIR No. : (NARAINA-208/2006) | | |
| 4. | CRL.REV.P. 113/2014
CRL.M.A. 2970/2014 | JAGDISH CHANDER
Vs. THE STATE & ANR | MOHD PARVEZ DABAS |
| 5. | CRL.REV.P. 116/2014 | MANMOHAN
Vs. STATE GOVT. OF NCT OF
DELHI | NAOMI CHANDRA (DHCLSC) |
| | CRL.REV.P. P.S.-FIR No. : (SUBZI MANDI-180/2012) | | |
| 6. | CRL.REV.P. 118/2014
CRL.M.A. 3025/2014 | MOHINDER SINGH
Vs. STATE | ANIL ANAND |
| 7. | CRL.REV.P. 126/2014 | SHYAM SINGH
Vs. URMILA SHARMA | |
| 8. | CRL.REV.P. 129/2014 | SHYAM SINGH
Vs. SMT URMILA SHARMA | |
| 9. | CRL.REV.P. 132/2014
CRL.REV.P. P.S.-FIR No. : (S.P. BADLI-436/1999) | CHARAN SINGH
Vs. STATE | ASHWIN VAISH & VINOD PANDEY |
| 10. | CRL.REV.P. 134/2014 | MOHD YUSUF
Vs. STATE | SHIVA JI SHUKLA |
| | CRL.REV.P. P.S.-FIR No. : (HAZARAT NIZAMUDDIN-568/1997) | | |

COURT NO. 24

HON'BLE MR. JUSTICE ANISH DAYAL

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

REGULAR MATTERS

- | | | | |
|----|--------------------|--|---|
| 1. | W.P. (C) 4194/2001 | THE MANAGEMENT OF STC OF
INDIA
Vs. P.O. & ANR. | SIKRI & CO., RAJEEV
AGGARWAL, RAJIV AGARWAL, M/S
SIKRI AND CO., TARKESHWAR
NATH, RAJIV AGARWAL |
|----|--------------------|--|---|

25.04.2025

R-33

REGULAR MATTER

2. W.P. (C) 3551/2002 CM APPL. 26257/2023	THE CENTAUR HOTEL Vs. GEETA BALA KOHLI & ANR.	M.V.KINI & CO., V.B.JOSHI, NEETICA SHARMA, S.K.SINGLA, N.A. SEBASTIAN, SEBASTIAN & CO, MV KINI LAW FIRM
3. W.P. (C) 1883/2003	MCD Vs. MANI & ANR.	PRGNAYA ROUTRY, SANJAY GHOSE
4. W.P. (C) 2827/2003	TIRATH RAM SHAH HOSPITAL, DELHI Vs. P.O., SHEELA MASSEY	D.N.VOHRA, SANJAY GHOSH, PRAGNYA, SANA SIDDIQUI
5. W.P. (C) 4232/2003 WITH W.P. (C) 1382/2007	DHARAM SINGH Vs. SURENDER PRATAP SINGH & ORS.	S.K.BHADURI, AYUSH YADAV
6. W.P. (C) 4703/2003 CM APPL. 8223/2003	D.T.C. Vs. PREM SINGH & ORS.	SAROJ BIDAWAT, D.N.VOHRA, MR.ANIL MITTAL, MANISHA TYAGI, VINAY SABHARWAL
7. W.P. (C) 5618/2003	SHAMBHOO PRASAD Vs. D.T.C. & ANR.	D.K.SHARMA, ATAUL HAQUE
8. W.P. (C) 6082/2003 WITH W.P. (C) 12798./2004	SHYAMO DEVI Vs. N.D.M.C. & ANR.	RAJVI AGARWAL & CO., SANDEEP AGGARWAL, P.C.SEN, KAVITA R, SANJAY GHOSE, PRAGNYA, RAJIV AGARWAL
9. W.P. (C) 8395/2003	M.C.D. Vs. MAHA SINGH	SAROJ BIDHAWAT, RAJIV AGGARWAL, MR.SANJAY GHOSE
10. W.P. (C) 9466/2003	S.K.KATARIA Vs. M/S RATHI ALLOYS & STEEL LTD.	ASHOK AGARWAL & CO., SHOBHA, ANUJ AGGARWAL, GAURAV SHARMA

COURT NO. 28

HON'BLE MR. JUSTICE AMIT SHARMA

Click below to join the VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc7>

REGULAR MATTERS

1. CRL.A. 1/2011 VINOD SHARMA BALDEV ATREYA
WITH CRL.A. 1261/2010 Vs. STATE AND ORS

Other Case filed against P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

BAIL APPLN. 1858/2007 filed by SUNIL GAMBHIR (Disposed on : 2007-09-10) and P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

CRL.A. 1261/2010 filed by SUNIL GAMBHIR & ORS (D. of Hearing : 2018-02-09) and P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

- | | | | |
|----|--------------------|--------------|------------|
| 2. | CRL.A. 8/2011 | SANJAY VERMA | ARVIND SAH |
| | CRL.M.A. 6660/2011 | Vs. STATE | |
| | WITH CRL.A. 9/2011 | | |
| | CRL.A. 1468/2010 | | |

Other Case filed against P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 9/2011 filed by SANJEEV VERMA (D. of Hearing : 2013-01-22) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 1468/2010 filed by GOPAL PRASAD VERMA (D. of Hearing : 2011-04-06) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

3. CRL.A. 9/2011 SANJEEV VERMA ARVIND SAH
WITH CRL.A. 1468/2010 Vs. STATE
CRL.A. 8/2011

Other Case filed against P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 8/2011 filed by SANJAY VERMA (D. of Hearing : 2013-01-22) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 1468/2010 filed by GOPAL PRASAD VERMA (D. of Hearing : 2011-04-06) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

- | | | | |
|----|-----------------------|--------------------------------------|---------------|
| 4. | CRL.A. 29/2011 | RAJESH | SAJAN K.SINGH |
| | WITH CRL.A. 1382/2010 | Vs. STATE (GOVT. OF NCT OF
DELHI) | |

25.04.2025

R-35

REGULAR MATTER

Other Case filed against P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 1545/2003 filed by RAJESH (Disposed on : 2005-09-22) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 1436/2003 filed by ARCHNA & ANR. (Disposed on : 2005-09-22) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 2152/2004 filed by RAKESH @ S.L.KANAUJIA & ORS. (Disposed on : 2006-03-01) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 70/2011 filed by RAKESH KANOJIA (Disposed on : 2011-03-29) and P.S.-FIR No. : (DABRI-159/2003)

CRL.A. filed by ARCHANA (D. of Filing : 2010-12-02 00:00:00) Diary No. : 178754/2010 and P.S.-FIR No. : (DABRI-159/2003)

CRL.A. 1382/2010 filed by ARCHANA (D. of Hearing : 2011-03-07) and P.S.-FIR No. : (DABRI-159/2003)

CRL.REV.P. 782/2010 filed by RAKESH KANOJIA (Disposed on : 2012-02-07) and P.S.-FIR No. : (DABRI-159/2003)

BAIL APPLN. 30/2011 filed by RAKESH KANOJIA (Disposed on : 2011-01-31) and P.S.-FIR No. : (DABRI-159/2003)

P.S.-FIR No. : (DABRI-159/2003)

5. CRL.A. 40/2011

DINESH KUMAR

S B DANDAPANI (DHCLSC)

Vs. STATE

Other Case filed against P.S.-FIR No. : (ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2010-11-24 00:00:00) Diary No. : 174643/2010 and P.S.-FIR No. : (ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2011-02-05 00:00:00) Diary No. : 19284/2011 and P.S.-FIR No. : (ANAND PARBAT-130/2008)

P.S.-FIR No. : (ANAND PARBAT-130/2008)

6. CRL.A. 44/2011

ANJU JAIN AND ORS

SUNIL K. MITTAL

Vs. THE STATE

Other Case filed against P.S.-FIR No. : (SULTAN PURI-1226/1996)

CRL.REV.P. 362/2011 filed by RATAN LAL JAIN (Disposed on : 2012-05-05) and P.S.-FIR No. : (SULTAN PURI-1226/1996)

P.S.-FIR No. : (SULTAN PURI-1226/1996)

7. CRL.A. 71/2011

LAL BAHADUR

JITIN SAHNI, JATIN SAHNI,

CRL.M.A. 20223/2014

Vs. BIJENDER alias NAWAL SINGH AND SAURAB JHAMB, SHAURABH JHAMB,

CRL.M.A. 28131/2018

ORS.

PRATEEK MEHTA, C S RATHOUR

WITH CRL.A. 41/2013

Other Case filed against P.S.-FIR No. : (I.P.ESTATE-150/2002)

CRL.A. 596/2011 filed by STATE (Disposed on : 2013-01-10) and P.S.-FIR No. : (I.P.ESTATE-150/2002)

P.S.-FIR No. : (I.P.ESTATE-150/2002)

25.04.2025

R-36

REGULAR MATTER

8 . CRL.A. 154/2011	STATE Vs. CHARAN DAS	M P SINGH, RAJNI GUPTA, NAVIN SHARMA, (DHCLSC)
9 . CRL.A. 155/2011	DIRECTORATE OF REVENUE INTELLIGENCE Vs. RAJINDER ANAND alias ANAND alia ANAND RAJ	NAVEEN MALHOTRA, SATISH AGGARWALA

COURT NO. 32

HON'BLE MR. JUSTICE GIRISH KATHPALIA

[CLICK HERE TO JOIN VC](#)

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc014>

REGULAR MATTERS

1. CRL.A. 678/2003 CRL.M.A. 2575/2003 P.S.-FIR No. : (NAND NAGRI-379/2001)	CHETAN YADAV Vs. STATE OF DELHI	ROOPESH KR.SHARMA
2. CRL.A. 686/2003----- CRL.M.A. 2596/2003 Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04) CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04) CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04) P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)	AMARJEET alias CHUNNU Vs. STATE	SK KAPOOR, R.L.BHAGAT AND ASSOCIATES
3. CRL.A. 691/2003----- Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10) CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04) CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04) P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)	SANJAY Vs. STATE	R.L.BHAGAT
4. CRL.A. 695/2003 CRL.M.A. 2647/2003	AJAY Vs. STATE	R.L.BHAGAT
Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10) CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04) CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04) P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)		

25.04.2025

R-37

REGULAR MATTER

5 .	CRL.A. 758/2003 CRL.M.A. 2901/2003 Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999) CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10) CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04) CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04) P.S.-FIR NO. : (KOTLA MUBARAKPUR-362/1999)	SURESH Vs. STATE	R.L.BHAGAT
6.	CRL.A. 768/2003----- WITH CRL.A. 160/2004 CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-638/1998)	ABDUL SALAM alias BHURA Vs. STATE (GOVT. OF NCT)	KUNWAR & CO.,SUNIL KAPOOR
7.	CRL.A. 160/2004 CRL.M.A. 1849/2004 WITH CRL.A. 276/2004 Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998) CRL.A. 276/2004 filed by TAHIR (D. of Hearing : 06-11-2012) CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)	SHIBU RAZA Vs. STATE GOVT. OF N.C.T. OF DELHI	KUNWAR & CO.,KA ALI,SUNIL K KAPOOR
8.	CRL.A. 276/2004----- WITH CRL.A. 768/2003 Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998) CRL.A. 160/2004 filed by SHIBU RAZA (D. of Hearing : 18-02-2025) CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)	TAHIR Vs. STATE	KUNWAR & CO.,MR.SUNIL K. KAPOOR,MR.SUMEET VERMA/JAIL 2,MS.RAKHI NIGAM/JAIL 2,MS.RAKHI NIGAM
9.	CRL.A. 811/2003 CRL.A. P.S.-FIR No. : (ASHOK VIHAR-202/2002)	AJAY alias SHANTU Vs. STATE (NCT OF DELHI)	PRADEEP CHOUDHARY,SUNIL KAPOOR,ARVIND KR. GUPTA
10	CRL.A. 812/2003 CRL.A. P.S.-FIR No. : (GOKULPURI-281/2000)	PRABHU DAYAL Vs. THE STATE	VIKAS SHARMA,ROOPESH,SHARMA

25.04.2025

R-38

REGULAR MATTER

COURT NO. 22

HON'BLE MR. JUSTICE MANOJ JAIN

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>

MEETING NUMBER: 2512733044

REGULAR MATTERS

- | | | |
|--|---|--|
| 1. CM(M) 391/2012
CM APPL. 6047/2012 | ROSHAN LAL (DECEASED) THR LRS
Vs. HARI SINGH (DECEASED) THR
LRS AND ANR | PREETI GUPTA |
| 2. CM(M) 532/2012
CM APPL. 8085/2012 | BAL KISHAN MISHRA DECD THR
LRS
Vs. MEWA LAL YADAV & ANR | PS YADAV, IZHAR AHMED |
| 3. CM(M) 206/2013 | BASIRUDDIN DECEASED THR LRS
Vs. MOHD. YUNUS | MANU NAYAR & CO., S K SHARMA &
CO, S K SHARMA |
| 4. CM(M) 170/2015 | KASHMIRI LAL
Vs. DAYA NAND DAGAR | DIRECTED BY HONBLE COURT |
| 5. CM(M) 773/2015
CM APPL. 16244/2015
CM APPL. 16245/2015
WITH RSA 303/2015 | KALIMUDDIN (NOW DECEASED) THR
HIS LRS
Vs. MOHD MUJEEB (NOW
DECEASED) THR HIS LEGAL HEIRS | RAMA SHANKER & ASSOCIATES |
| 6. CM(M) 1157/2015 | NIZAMUDDIN
Vs. SUSHILA GAUTAM | MOHD YUSUF & PARITOSH, H S
GAUTAM |
| 7. CM(M) 7/2017 | NAFEESA BEGUM & ORS
Vs. MOHD IBRAHIM & ORS | SUBHASH KUMAR SHARMA |
| 8. CM(M) 101/2019-----
CM APPL. 3115/2019
WITH CM(M) 890/2019 | MANMEET SINGH PRUTHI & ANR
Vs. RAJIV TANDON | GURMEET S NARULA |
| 9. CM(M) 890/2019-----
WITH CM(M) 101/2019 | RAJIV TANDON
Vs. MANMEET SINGH PRUTHI &
ANR | KAPIL KHER |

25.04.2025

R-39

REGULAR MATTER

COURT NO. 16

HON'BLE MR. JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>

MEETING NUMBER: 25127330441

REGULAR MATTERS

RFA 270/2016-----FOR 30.7.2025,, RFA 363/2016-----FOR 2.4.2025

RFA 43/2016-----FOR 9.7.2025,RFA 82/2016-----FOR14.7.2025,RFA 122/2016-----FOR 22.7.2025,RFA 125/2016-----

FOR 23.7.2025 RFA 281/2016-----FOR 25.7.2025,1A. RFA 73/2016-----FOR 25.4.2025 IN ADVANCE LSIT1. RFA

107/2016-----FOR 14.7.2025,2. RFA 150/2016-----FOR 28.7.2025

REGULAR MATTERS

1. FAO 64/2003	SIEL LTD. Vs. EMPLOYEES STATE INSURANCE CORP.	S.K.JAIN,MP RAJU,R.R.SAHAY,NAVNEET MISHRA,DM SHARMA,NK KANTAWALA,INDER JIT SINGH,ANURADHA DUTT
2. FAO 280/2006 CM APPL. 47012/2017	SUNIL KUMAR KHATTAR Vs. BHARAT BHUSHAN SRIVASTAVA & OR	C.J.GUPTA,MR O.P.VERMA
3. FAO 51/2007----- WITH FAO 144/2007	ADHEER KUMAR SHARMA Vs. B.L.B.LTD. & ANR.	RANA RANJIT SINGH
4. FAO 144/2007-----	GOVIND PRASAD RAI Vs. B.L.B. LTD & ANR	RANA RANJIT SINGH,NAVEEN BHARDWAJ,RAJAT JOSEPH
5 FAO 248/2007 CM APPL. 8886/2007	FRANKFINNA AVIATION SERVICES P.LTD. Vs. EDITOR PUNJAB KESARI & ORS.	AJIT NAIR,ARUN KATHPALIA,MEENAKSHI MIDHA
6 FAO 95/2008	ANURADHA Vs. THE STATE NCT OF DELHI & ORS	S.NANDAKUMAR,AMIT DUBEY,HARI PARKASH,ARVIND KUMAR GUPTA

25.04.2025

R-40

REGULAR MATTER

7	FAO 107/2008	BADAMI & ORS Vs. UOI	N.K.GUPTA,KUMAR RAJESH SINGH,RAJESHWAR SINGH,ANJU BHUSHAN GUPTA MR.MANISH GARG
8	FAO 157/2008	SURAJ MAL Vs. GOVT. OF N.C.T. OF DELHI	
9	FAO 171/2008	NANTIONAL INSUANCE CO.LTD. Vs. BHAWANA GUPTA & ORS.	MR.PRADEEP GAUR,AMIT KR. PANDEY,OP MANNIE,ANSHUMAN BAL
10.	FAO 195/2008	EAST INDIA PAPER PRODUCTS NOW KNOWN AS CHOWDHURY PACKERS P.LTD. Vs. UOI	MR.H.S.SHARMA,PRAVEEN GAUTAM,RAJEEV SAXENA

NOTE: EXACT NUMBER OF THE REGULAR MATTER SHALL BE ALLOCATED LATER ON

REGULAR MATTERS

200 RFA 84/2016----- WITH RFA 351/2016 	M/S ICON CONTROL PVT LTD Vs. M/S ENEXCO TEKNOLOGIES (INDIA) LTD	PARVINDER CHAUHAN,MUKESH BHARDWAJ,NISHANT PRATEEK,PANKAJ MEHTA,RAJESH RANJAN DUBEY
201 RFA 351/2016----- CM APPL. 16608/2017 WITH RFA 84/2016	M/S ENEXCO TEKNOLOGIES (INDIA) LIMITED Vs. M/S ICON CONTROLS PVT LTD	UMESH GULATI,PANKAJ MEHTA & SHWETA SONI,PANKAJ MEHTA,PARVINDER CHAUHAN,RAJESH RANJAN DUBEY

COURT NO. - 29

HON'BLE MS. JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt2>

REGULAR MATTERS

1. CRL.A. 5/2013	SUMITRA alias BUMPAL Vs. STATE	CHETAN LOKKUR (DHCLSC),SS BHATIA
CRL.A. P.S.-FIR No. : (NARCOTIC CELL, KAMLA MARKET-3/2009)		
2. CRL.A. 6/2013	SANJAY alias NIZAM	CHETAN LOKUR (DHCLSC),CHETAN

25.04.2025

R-41

REGULAR MATTER

CRL.M.A. 33988/2019
WITH CRL.A. 350/2013

Vs. STATE

LOKUR

Other Case filed against same P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-230/2009)
CRL.A. filed by SANJAY @ NIZAM (D. of Filing : 23-11-2012) Diary No. : 187721/
CRL.A. 350/2013 filed by SALIM (D. of Hearing : 26-01-2030)
CRL.A. 518/2013 filed by SUBHASH @ KALLU (D. of Hearing : 28-02-2020)
CRL.A. P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-230/2009)

3. CRL.A. 50/2013

SUDHIR
Vs. BSES YAMUNA POWER LTD &
NR

R.K. SHARMA

4. CRL.A. 51/2013
WITH CRL.A. 933/2013

RAVINDER & ORS.
Vs. STATE NCT OF DELHI

SUNIL TIWARI, NARENDER KUMAR

Other Case filed against same P.S.-FIR No. : (GULABI BAGH-49/2010)
CRL.A. 933/2013 filed by PRAVEEN KUMAR (D. of Hearing : 29-04-2022)
CRL.A. P.S.-FIR No. : (GULABI BAGH-49/2010)

5. CRL.A. 85/2013

RAMESH YADAV
Vs. STATE

RAMA SHANKER, NEETU BAGRI

CRL.A. P.S.-FIR No. : (SHALIMAR BAGH-242/2012)

6. CRL.A. 92/2013

JASWANT SINGH Alias BILLOO & ORS. SANJAY SHARMA
Vs. STATE OF DELHI

Other Case filed against same P.S.-FIR No. : (MANGOLPURI-617/2005)
CRL.REV.P. 451/2011 filed by JASWANT SINGH @ BILLOO & ORS (Disposed on : 05-03-2012)
CRL.A. P.S.-FIR No. : (MANGOLPURI-617/2005)

7. CRL.A. 98/2013

ARVIND KUMAR SHARMA
Vs. C B I

S.B. SINGH

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)
CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)
CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)
CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)
CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)
CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)

25.04.2025

R-42

REGULAR MATTER

CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)
CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUAMR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 101/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

8. CRL.A. 101/2013

DEVENDER KUMAR GARG
Vs. CBI

VIKAS GUPTA

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)

CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)
CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)
CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)
CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)
CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)
CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUAMR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 98/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

9. CRL.A. 104/2013

A K SINHA
Vs. HARISH KUMAR alias MASTER

AJIT NAIR, RUPESH KUMAR

REGULAR MATTER

Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
W.P.(CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024)

25.04.2025

R-44

REGULAR MATTER

CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010)

4. CRL.A. 667/2023 KC SAMRIA RAHUL TYAGI
WITH CRL.A. 648/2023 Vs. CENTRAL BUREAU OF
INVESTIGATION

CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0019)

REGULAR MATTERS

5 . CRL.A. 181/2009-----| MOHD. IRFAN ASHIESH KUMAR, G.P. THAREJA
WITH CRL.A. 197/2009 | Vs. CBI

6 . CRL.A. 197/2009-----| ASGAR ALI ASHISH KUMAR, MR.ARVIND
Vs. C.B.I. KR.PATEL

7 CRL.A. 288/2009 AJAY alias DAINAL alias DAINI LOVEKESH SAWHNEY, S.K. PANDEY
Vs. STATE
P.S.-FIR No. : (SHAKARPUR-861/2007)

8 CRL.A. 544/2009 RAJESH M P SINGH, VIRENDER PARTAP
Vs. THE STATE SINGH (DHCLSC)

P.S.-FIR No. : (SHALIMAR BAGH-344/2005)

9 . CRL.A. 664/2009 PREM KHANNA R.K.SINHA,R.S.PRASAD,
CRL.M.A. 10579/2009 Vs. UOI & ANR. BALAJ SUBRAMANIAN &
SIDDHARTH NATH

10. CRL.A. 754/2009 PARMEET SINGH SANDHU S.SATYANARAYAN,RISHAB
Vs. B.S.E.S.RAJDHANI POWER RAJ JAIN,M.S.VINAIK
LTD.

11. CRL.A. 784/2009 SHIVA TEXYARN LTD. TRIDEEP PAIS,ABINASH
Vs. ASHOK KRIPLANI KUMAR MISHRA

12. CRL.A. 824/2009 SURENDER SINGH MUKESH KALIA,M.P.
Vs. STATE SINGH,ANKUR SHARMA,
SUNITA KAPIL,VNC

P.S.-FIR No. : (S.P. BADLI-337/2007)

25.04.2025

R-45

REGULAR MATTER

13. CRL.A. 842/2009

PAPPU

MANIKA TRIPATHY (DHCLSC)

Vs. STATE (GNCT) OF DELHI

Other Case filed against same P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)

BAIL APPLN. 1003/2007 filed by PAPPU (Disposed on : 09-MAY-07)

BAIL APPLN. 2243/2008 filed by PAPPU (Disposed on : 11-FEB-09)

P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)

14. CRL.A. 850/2009

MUNNE KHAN

VIKAS ARORA, O.P.

Vs. STATE N.C.T. OF DELHI

SAXENA, AJAY RAI

Other Case filed against same P.S.-FIR No. : (LODHI COLONY-114/2002)

CRL.M.C. 1666/2002 filed by MUNNAY KHAN (Disposed on : 31-JUL-02)

W.P.(CRL) 691/2002 filed by NAGINA & ORS. (Disposed on : 26-JUN-02)

CRL.M.C. 3247/2002 filed by MUNNAY KHAN (Disposed on : 01-NOV-02)

CRL.REV.P. 119/2004 filed by MUNNE KHAN (Disposed on : 25-FEB-04)

P.S.-FIR No. : (LODHI COLONY-114/2002)

HIGH COURT OF DELHI

REGISTRAR (LISTING)

24.04.2025

//////////